

in India except to certain prohibited areas. They are, however, requested to give advance intimation for their journeys outside Delhi to enable the Government of India to arrange necessary facilities for them.

(d) Does not arise.

(e) Government of India are against imposition of vexatious restrictions on the movements of members of foreign missions. Nor do they consider it necessary to impose such restrictions on the basis of reciprocity.

Paper Mill at Mukerian, Punjab

1921. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was a proposal under consideration of Government to set up a Paper Mill at Mukerian in Punjab; and

(b) if so, the decision taken thereon?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). There was a proposal to set up a newsprint plant at some suitable place in the Punjab including the Mirthal area near Mukerian. But, after considering all the factors, it was decided to license one scheme in the Kangra District of that State.

Spinning Mill at Krishnagiri, Salem District (Madras)

1922. **Shri Rajaram:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a licence has been granted to put up a spinning mill at Krishnagiri in Salem District (Madras);

(b) if so, to whom; and

(c) when it will be constructed?

The Minister of International Trade in the Ministry of Commerce & Industry (Shri Manubhai Shah): (a) No

licence has yet been given for a cotton spinning mill at Krishnagiri.

(b) and (c). Do not arise.

Textile and Plywood Factories in Jammu and Kashmir

1923. **Shri Samnani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any financial assistance has been given to any private parties from Jammu and Kashmir State to set up factories for manufacture of textiles and plywood; and

(b) if so, the total amount granted?

The Minister of Industry in the Ministry of Commerce & Industry (Shri Kanungo): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

हथकरघे के वस्त्र का निर्यात

१९२४. श्री सरजू पाण्डेय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) अगस्त, १९६१ से मार्च, १९६२ तक कुल कितने मूल्य के आर्डर विदेशों से हैंडलूम के कपड़ों तथा बनारसी साड़ियों के प्राप्त हुए;

(ख) इसी अवधि में अब तक कितना माल भेजा जा चुका है और उससे कितनी विदेशी मुद्रा प्राप्त हुई है ; और

(ग) उन देशों के नाम जिनसे आर्डर प्राप्त हुए हैं ?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) से (ग). जानकारी इकट्ठी की जा रही है और सभा की मेज पर रख दी जायेगी ।